DAMAGE TO SUGAR-CANE CROPS DUE TO FLOODS

- 328. Shri B. P. AGARWAL: Will the Minister for Food and Agriculture be pleased to state:
- (a) the acreage under sugarcane cultivation which has been affected by the recent floods in Bihar and Uttar Pradesh; and
- (b) the estimated value of the damage so caused?

THE MINISTER FOR FOOD AND AGRICULTURE (Shri Rafi Ahmad (a) and (b). 0:5 lakh Kidwai): valued sugar-cane acres ofat Rs. 71.00 lakhs about has been affected in Bihar by recent floods. Information in respect of U.P. is being collected and will be laid on Table of the House.

IMPORT OF RAW SUGAR

- 329. SHRI B. P. AGARWAL: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) the quantity of raw sugar so far imported into India from foreign countries for the purpose of refining it in the sugar mills in India;
- (b) the names of the sugar mills along with the quantities of raw sugar sold to each of them for refinement; and
- (c) the terms on which the raw sugar has been sold to these sugar mills?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a), (b) and (c). A statement giving the required information is laid on the Table of the Rajya Sabha. [See Appendix VIII, Annexure No. 177.]

AUDIT OBJECTIONS ON RAILWAY ACCOUNTS

- 330. SHRI GOVINDA REDDY: Will the Minister for RAILWAYS be pleased to state:
- (a) the number of cases together with the total amount involved in

them in which audit objections were raised by the Railway Audit Department in each year from 1950 to 1953 and upto April in the year 1954; and

(b) the number of such cases together with the total amount involved in them which were disposed of during each of the above years?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). A statement is placed on the Table. [See Appendix VIII, Annexure No. 178.].

HYDERABAD STATE ROAD CORPORATION

- 331. Shri M. VALIULLA: Will the Minister for Transport be pleased to state:
- (a) whether it is a fact that a State Road Corporation has been formed in Hyderabad; and
- (b) whether the Government of India propose to invest any amount in the said corporation; and if so, how much; and on what terms?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No, Sir.

(b) The Government of India propose to invest to the extent of 20 per cent. of the total capital if and when a Corporation is formed under the Road Transport Corporations Act, 1950.

New Post and Telegraph Offices in Madhya Bharat

†332. Shri KRISHNAKANT VYAS: Will the Minister for Communications be pleased to state the number of new post and telegraph offices proposed to be opened in Madhya Bharat in the year 1954-55 and the places where they are proposed to be opened?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): Post Offices—137.

[†]Original notice in Hindi as on next col.